

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 12

C.P. (IB)/960(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.07.2024**

NAME OF THE PARTIES : **High Ground Enterprise Limited**

VS

Neev Infrastructure Private Limited

For OC : Adv Aniruth Purusothaman

For CD : Adv. Rohit Gupta i/b Adv. Raturaj Bankar

Section 9 of IBC

ORDER

For hearing, list on 16.07.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK